

Name of Corporate Debtor: **AGNIPA ENERGO PRIVATE LIMITED**
Date of Commencement of Liquidation : 30.08.2024
List of creditors as on 09.11.2024

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No	Name of the creditor	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of Receipt Via Mail	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security Interest	Whether Security Interest Relinquished or not?	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
			Total Amount of Claim submitted	Total Amount of claim admitted											
1	Bank Of India	05.10.2024	19,44,40,905	19,36,28,566	Secured Financial Claim	2,64,00,000	yes	given in notes	NIL	99.13%		8,12,339.26	-	None	
	Total		19,44,40,905	19,36,28,566						99.13%	0	0	8,12,339	0	

Notes: Details of security interest

Equitable Mortgage of Lease Hold right period (32 Year) created by the Corporate Debtor over a land measuring 0.815 Hectares at Pahumara Irrigation Scheme, Village Laugaon, District - Baska, Assam standing in the name of Irrigation Department, Government of Assam and leased to the Corporate Debtor vide registered leased agreement no. 139/11 dated 28.06.2011 with corrigendum / Addendum Deed No. 43/2013 dated 19.02.2013. Stocks, book debta, receivables, plant & Machinery, etc created out of bank finance and hypothecated with bank of india'